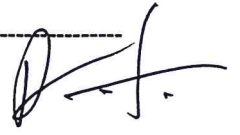


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.48 /BB/17	-	Admission	230-232	DTDC E-Commerce Logistics Ltd., & Another.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	V.J. Achalanand [9880187470]	Advocate for petitioners	

ORDER

Counsel for petitioner is present. Matter is listed for admission. Heard the counsel. Issue notice to RD, ROC, OL and concerned Income Tax Department and also publish in Hindu English daily newspaper and Udayavani Kannada daily newspaper. The publication shall be 10days before hearing date. The date of hearing is 23.10.2017


MEMBER(J)


MEMBER(T)